### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.2951 TO BE ANSWERED ON 3RD AUGUST, 2022

#### **BENEFICIARIES UNDER PDS**

#### 2951. SHRI FEROZE VARUN GANDHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the beneficiaries of Public Distribution System or ration card holders;
- (b) the State-wise number of Antyodaya ration cards cancelled during Financial Year 2018-19, 2019-20 (till date);
- (c) the procedure laid down by the Government for cancelling ration cards;
- (d) the details of starvation deaths in States along with the measures under taken in the reported cases of such death; and
- (e) the steps taken/being taken by the Government to prevent such deaths in the future?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): State-wise details of NFSA beneficiaries of Public Distribution System is attached as Annexure-I.
- (b) & (c): Digitization of ration cards data is a part of the technology driven PDS reforms. Due to this digitization and because of de-duplication, identification of ineligible/duplicate/fake ration cards, permanent migration, deaths, etc, the States/UTs from time-to-time have reported the cancellation of about 1.80 Crore such ineligible ration cards, which include Antyodaya Anna Yojana as well as Priority House Hold Ration Cards both, during the calendar year 2018 to 2021. State/UT wise details are attached as Annexure-II.

As per the Targeted Public Distribution System (TPDS) Control Order 2015, the review of ration cards/beneficiaries list, identification of ineligible/ duplicate ration cards and inclusion of genuine eligible beneficiaries/households is the role of concerned State/UT Government. In this regard, States/UTs have been advised to undertake proper verification (including field verification) of each identified case to ensure that ration cards of genuine beneficiaries are not deleted/ suspended. Further, States/UTs issue new ration cards to the genuinely eligible households/beneficiaries in place of cancelled ration cards under ceiling limit of the National Food Security Act (NFSA), to achieve the rightful targeting of subsidised foodgrains.

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- (d): No such report received from States by this Department.
- (e): Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2951 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.

### Statement showing State/UT wise coverage of beneficiaries under NFSA

Sl.	States/ UTs	Current Coverage of persons under NFSA (as identified by States/UTs) [Fig. in Lakh]	
1	Andaman & Nicobar Islands	0.61	
2	Andhra Pradesh	268.22	
3	Arunachal Pradesh	8.40	
4	Assam	251.17	
5	Bihar	871.16	
6	Chandigarh	2.76	
7	Chhattisgarh	200.77	
8	Dadra &NH and Daman & Diu	3.02	
9	Delhi	72.78	
10	Goa	5.32	
11	Gujarat	345.15	
12	Haryana	126.49	
13	Himachal Pradesh	28.64	
14	Jammu & Kashmir	72.41	
15	Jharkhand	264.12	
16	Karnataka	401.93	
17	Kerala	154.80	
18	Ladakh	1.44	
19	Lakshadweep	0.22	
20	Madhya Pradesh	482.58	
21	Maharashtra	700.17	
22	Manipur	20.08	
23	Meghalaya	21.46	
24	Mizoram	6.68	
25	Nagaland	14.05	
26	Odisha	325.03	
27	Puducherry	6.34	
28	Punjab	141.51	
29	Rajasthan	440.01	
30	Sikkim	3.79	
31	Tamil Nadu	364.69	
32	Telangana	191.62	
33	Tripura	24.83	
34	Uttar Pradesh	1,487.44	
35	Uttarakhand	61.94	
36	West Bengal	601.84	
	Total	7,973.47	

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ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF THE UNSTARRED QUESTION NO.2951 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

State/UT-wise report of ration cards (AAY & PHH) deleted/cancelled by States/UTs during the four years 2018-2021

SI.	State/UT	2018	2019	2020	2021
1	Andhra Pradesh	15,209	12,762	24,523	13,128
2	Andaman & Nicobar	47	421	431	-
3	Arunachal Pradesh	-	-		
4	Assam	1,35,250	22,412	21,291	11,120
5	Bihar	2,18,051	3,92,713	99,404	
6	Chandigarh	-	-	-	-
7	Chhattisgarh	56,834	1,38,967	4,508	4,368
8	DNH and Daman & Diu	4,898	577	5,840	1,410
9	Delhi	2,56,987	381	518	-
10	Goa	1,130	888	148	59
11	Gujarat	95,659	23,038	47,936	11,958
12	Haryana	2,91,926	-	-	-
13	Himachal Pradesh	56,858	367	4,376	2,538
14	Jammu and Kashmir	3,428	13,869	13,224	NIL
15	Jharkhand	82,394	60,333	65,234	-
16	Karnataka	73,675	1,09,312	31,753	42,558
17	Kerala	3,314	2,543	52,475	1,04,511
18	Ladakh	NA	NIL	NIL	614
19	Lakshadweep	5	6	7	33
20	Madhya Pradesh	1,27,441	61,265	1,65,829	14,24,115
21	Maharashtra	12,81,922	6,53,677	1,31,986	36,119
22	Manipur	-	-	45,321	15,541
23	Meghalaya	2,568	10,525	16	-
24	Mizoram	107	156	1,443	1,637
25	Nagaland	7,723	18,552	7,304	-
26	Odisha	-	-	-	-
27	Puducherry	3,533	2,093	1,881	1,731
28	Punjab	34,972	94,031	1,79,837	3,305
29	Rajasthan	8,016	72,276	5,80,241	1,35,283
30	Sikkim	3,377	5,622	6,981	-
31	Tamil Nadu	-	-	-	-
32	Telangana	3,101	40,684	12,154	NIL
33	Tripura	18,874	552	1,099	490
34	Uttar Pradesh	43,72,491	41,52,273	8,54,025	4,15,259
35	Uttarakhand	1,26,268	-	.=	-
36	West Bengal	88,593	1,00,151	59,666	-
	Grand Total	73,74,651	59,90,446	24,19,451	22,25,777

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